

Films (HPF) for cutting and slitting colour positive film rolls for film industry during the last three years;

(b) whether the private sector companies are prepared to do the same work at a much cheaper rate; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) The price charged by Hindustan Photo Films Ltd. (HPF) for cutting and Slitting the colour positive rolls for film industry during the last three years is an under:—

(Rs. /Sq. M.)

1988-89	6.06
1989-90	7.05
1990-91	7.20

(b) and (c) An Industrial Licence under the I (D & R) Act is now not required for slitting & confectioning of photosensitised material from imported jumbo rolls.

Achievement of National Laboratories under CSIR

3357. SHRISYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the major achievements of the various National Laboratories under the Council of Scientific and Industrial Research during 1990-91;

(b) the number of research papers published in scientific journals of national and international eminence during 1990-91;

(c) the number of patents during the year 1990-91;

(d) the number of industrial and technological processes developed by the CSIR and adopted by industry during the year 1990-92; and

(e) the total research force on the pay roll of the CSIR during 1990-91, grade-wise, from Research Assistants to Senior Scientists?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI. MARGARET ALVA): (a) Some of the major achievements of the CSIR National Laboratories during the year 1990-91 *inter alia*, include:—

i) development of a novel catalyst for a single step process for the production of ethylbenzene;

ii) development of a bimetallic reforming catalyst, now in commercial use;

iii) commercialization of technologies for production of cyanacrylate adhesives and Sodium Azide;

iv) marketing of Centchroman, a non steroidal female contraceptive;

v) development of optimum process parameters for production of aluminium alloy rivets used in aircraft manufacture;

vi) liquid nitrogen SQUID;

vii) drawing up of a detailed feasibility report on the Light Transport Aircraft, and

viii) basic research findings on super-conducting materials, photochemistry, plant viruses, cellular and molecular biology and neurobiology.

One of the remarkable features of these achievements has been the licensing of some

of the processes to other countries, such as gugulipid to France, pentasil Zeolite catalyst to Holland and Consultancy for setting up of Polymer Research Institute in China.

(b) 1968 approximately.

(c) The number of patents filed during the year 1990-91 is 201.

(d) About 50 new processes were developed by CSIR during 1990-91; and around 90 CSIR processes were adopted by nearly 130 industries during the year.

(e) The approximate number of total research force as per pay roll of the CSIR during 1990-91, starting from Grade III (1) in the scale of Rs 1400-2300 to Grade IV (7) in the scale of Rs 5900-7300, is 9900. This includes technical staff also assisting the scientists in pursuit of their R & D activities.

Compensation to Bhopal Gas Victims

3358. SHRI SYED SHAHABUDDIN:
KUMARI VIMLA VERMA:

Will the PRIME MINISTER be pleased to state:

(a) the final figures for the human toll of the Bhopal gas disaster is in terms of lives lost, persons wholly incapacitated and persons partially incapacitated;

(b) the compensation payable, category wise, under the final judgement of the Supreme Court;

(c) the number of cases, in each category, in which the compensation has been paid and the corresponding figures for the cases in which it has been partially paid or is to be paid over the life time;

(d) the compensation decreed against the Union Carbide; and

(e) whether any part of the compensation received from the Union Carbide is being utilised by the State Government for the establishment of health facilities for the general population?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) According to the Government of Madhya Pradesh, the figures of death that can be ascribed to the Bhopal Gas Leak Disaster as on 30.11.1991 are 4037. According to the medical documentation exercises carried out by the Government of Madhya Pradesh, other injuries are as follows:-

Permanent total disablement 44; temporary disablement caused by temporary injury 7177; temporary disablement caused by permanent injury 1314 and permanent partial disablement 2681.

(b) to (e). The compensation decreed by the Supreme Court amounts to US \$ 470 millions. The entire compensation amount has been deposited in the Reserve Bank of India to the credit of the Registrar, Supreme Court. The adjudication of claims and determination of the amount of compensation is to be carried out under the provisions of the Bhopal Gas Leak Disaster (Registration and Processing of Claims) Scheme, 1985. The process of adjudication preceding the payment of compensation should commence by the 3rd February, 1992 as per the orders of the Supreme Court.

Share of Production from Small and Cottage Industries in GDP and National Income

3359. SHRI V. SOBHANADREESWARA RAO: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the share of production from the